

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 405
IB/119/ND/2024

IN THE MATTER OF:

Groyo Private Limited	...	Applicant
Versus		
Shyam Indofab Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 03.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gagan Narang, Adv. Urvi Syal
For the Respondent	: Adv. Arun Saxena, Adv. Vikas Ashwani

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **30.05.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)